

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Dismissal of the services of Shri Rajesh Kumar Abrol as Civil Judge (Senior Division)/ Sub Judge (under suspension).

Reference:-Letter No. 50569/RG/GS dated 04-12-2021 of Registrar General of High Court of Jammu and Kashmir and Ladakh.

Government Order No: 5754 - JK(LD) of 2021.

Dated: 16 - 12 - 2021.

In terms of Proviso (2) to Clause 2 of Article 311 of the Constitution of India and on the recommendations of the Hon'ble Full Court of High Court of Jammu and Kashmir and Ladakh, the Hon'ble Lieutenant Governor is pleased to accord sanction to the dismissal of the services of Shri Rajesh Kumar Abrol as Civil Judge (Senior Division)/Sub Judge (under suspension) w.e.f. 21-10-2021.

By Order of the Hon'ble Lieutenant Governor.

Sd/-

(Achal Sethi)

Secretary to Government.

No: Law-Jud/143/2021-10.

Dated:-16 -12-2021.

Copy to the:-

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K, Jammu.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Commissioner/Secretary to Government, General Administration Department.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
5. Principal Secretary to Hon'ble Chief Justice High Court of Jammu and Kashmir and Ladakh, Jammu.
6. Director Information, J&K, Jammu.
7. Director, Archives, Archaeology and Museums, J&K, Jammu/Srinagar.
8. Director Finance, Department of Law, Justice & P.A.
9. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
10. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of Secretary.
11. Shri Rajesh Kumar Abrol, Ex-Sub-Judge.
12. Incharge website of the Department of Law, Justice and Parliamentary Affairs.
13. Government Order File.
14. Concerned File.

(Ashish Gupta)

Additional Secretary to Government

Kheer
16-12-2021.